

(c) The Ministry of Road Transport and Highways administers Motor Vehicles Act, 1988 and Central Motor Vehicles Rules 1989. However, its provisions are implemented by the State Government/UTs.

**Rehabilitation of old bridges in Andhra Pradesh and Telangana**

1052. SHRI DEVENDER GOUD T.: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there are more than 750 bridges in Andhra Pradesh and Telangana, requiring major repairs or rehabilitation;
- (b) if so, the details of bridges, district-wise and State-wise;
- (c) the steps taken to carry out major repairs or rehabilitation of above bridges; and
- (d) the expenditure expected to be incurred and by when they are likely to be fully repaired/rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) Based on the condition survey conducted, there are 31 bridges which needs major repair in Andhra Pradesh and Telangana. Srikakulam District (13 Nos.), Vizianagaram District (2 Nos.), Visakhapatnam District (7 Nos.), West Godavari District (3 Nos.), Krishna District (1 No.), Chittoor District (5 Nos.) in the State of Andhra Pradesh are in distressed condition. Reconstruction of these bridges have been included in the Scope of work of Civil Construction Packages of respective stretches.

There is one slab culvert at Km. 92.339 (Design Chainage) in Jangaon District of Yadgiri-Warangal Section of NH 163 in the State of Telangana is in distressed condition. Reconstruction of new slab culvert is in progress at an estimated cost of ₹ 15.02 lakhs by National Highways Authority of India.

**Incident Management System of NHAI**

1053. SHRI TIRUCHI SIVA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the quantum of funds which would be allocated to Incident Management System proposed by National Highways Authority of India (NHAI);
- (b) the number of ambulances, Government is planning to buy for the said system; and

- (c) by when, Government is planning to implement the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) Sir, there is no separate allocation for Incident Management. It is a part of Maintenance Budget proposed by National Highways Authority of India (NHAI). The Maintenance Budget is as follows:

- (i) Revised Estimates (RE) for 2017-18:- ₹1,509.11 crore.
- (ii) Budget Estimates (BE) for 2018-19:- ₹1,737.61 crore.

(b) Many highways are already covered by ambulances, patrol vehicles and tow-away cranes through incident management services provided by BOT and OMT highway concessionaires. The NHAI is in the process of rolling-out an Integrated set up through the Traffic Incident Emergency Management System (TIMS), where Incident Management Contractors will be appointed at a State/Regional Office level for providing ambulances, tow-away cranes and highway surveillance vehicles across all highways in the State/Region and a Regional Command and Control Centre for monitoring and operations in the States of Rajasthan and Uttar Pradesh on a pilot basis.

In the pilot States of Rajasthan and Uttar Pradesh, tentatively 100-110 additional ambulances are planned to be provided in each State through the Incident Management service contractor.

(c) On a pilot basis for the States of Rajasthan and Uttar Pradesh, bids are being invited for providing Integrated Incident Management services across highways. The implementation is expected to take 6-9 months. On successful implementation in these two States, the programme will then be scaled up to a National level.

#### **Parking problem in metro cities**

1054. SHRI RAMKUMAR VERMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that day-to-day parking problems are increasing in metro cities including Delhi and Mumbai;
- (b) whether Government have any plan to get rid of this problem;
- (c) the number of illegal parking in the metropolitan cities; and
- (d) whether Government have taken any action to stop illegal parking?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (c) With the increase in number